

**THE COUNTESS OF DUFFERIN'S FUND (REPEAL)
ACT, 2002**

No. 65 OF 2002

[18th December, 2002.]

An Act to repeal the Countess of Dufferin's Fund Act, 1957.

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—

1. This Act may be called the Countess of Dufferin's Fund (Repeal) Act, 2002.
2. The Countess of Dufferin's Fund Act, 1957 is hereby repealed.

Short title.
Repeal of Act
63 of 1957.